

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)****CAUSE LIST****Central Zonal Bench****Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills****Date: 24<sup>th</sup> September, 2015****TIME: 10.30 hrs. to 13.15 hrs.****14.00 hrs. to 16.00 hrs.****HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER****HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 91/2015 (CZ)	Bhanwarlal Vs State of Rajasthan & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Yadvender Yadav, Adv.	
<b>FOR HEARING</b>				
2.	Original Application No. 60/2015(CZ) (M.A.No.463/15)	Man Singh Gurjar Vs. State of Rajasthan & 5 Ors.	Mr. Man Singh Gurjar, Applicant	
3.	Application No. 29/2015 (CZ)	Titiksha Social Organisation Vs Union of India & 5 Ors	Mr. Sanjay Kumar, Adv. Mr. Om Shankar Shrivastav, Adv.	
4.	Original Application No. 36/2015 (CZ)	Laxmi Chauhan Vs. Union of India & 5 Ors	Mr. Sanjay Kumar, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. Ms. Anjum Feroz, Adv.	
5.	Original Application No. 308/2014 (CZ) (M.A.No.680/14)	Amarnath Agarwal Vs. Union of India & 3 Ors.	Mr. Sanjay Kumar Adv. Mr. Anurag Maheshwari Adv. Mr. Aslam Ali Adv. Ms. Parul Bhadoria Adv. Mr. Om Shankar Shrivastava, Adv.	
6.	Appeal No.06/2015 (M.A.No.359/15)	Rajesh Kumar Seth Vs. Bharat Aluminum co. Ltd.	Mr. Kishore Narayan Adv. Mr. Prashant Chandra Sen, Adv. Mr. P.S.Sudheer, Adv. Mr. Om Shankar Shrivastava, Adv.	
7.	Original Application No. 139/2013(CZ)	Akhil Bhartiya Vidyarthi Parishad & ors. Vs Union of India & 47 ors.	Mr. R.C. Chandel, Adv. Mr. Sachin K. Verma, Adv. for R-2,5,16,24, 38,41 Ms. Parul Bhadoria Adv.for R-18,20 Mr. Purushaindra Kaura Adv. Mr. S.K. Dubey, Adv. & Mr. B.B. Dubey, Adv. for R-39 Mr. Ajay Mishra, Adv. for R-40,42,43,45 Mr. Suman Mandal, Adv. for R-4 Mr. J.P. Guha, CMO,for R-47 Mr. vivek choudhary Mr. Om Shankar Shrivastav, Adv. Mr. Anshuman Singh Adv.	
8.	Original Application No. 33/2014	Maa Narmada Pradushan Niyantarak Evam Vikas Samiti & 2 Ors. Vs. State of M.P.& 5 Ors.	Mr. Aniruddh Hingwasia Adv. Mr. Anshuman Singh for R-4&5	

9.	Original Application No. 30/2014	Shailendra Singh Bisen & Anr. Vs. State of M.P.&9 Ors.		
10.	Original Application No. 51/2015 (CZ)	Nitin Jeswani Vs. State of M.P. & Ors.	Mr. Nitin Jeswani, Applicant Mr. Vivek Choudhary, Adv. Mr. Vijay Bahadur Singh Tomar, Adv.	
11.	Appeal No. 42/2015(CZ)	Chhattisgarh State Power Vs Chhattisgarh Environment Conservation Board	Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv.	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)